195

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHBI R K. JAICHANDRA SINGH) (a) Yes, Sir.

(b)		(26-11-86) under W.e.f. 18-5-81 Rs.	Price charged by the company (as per Court stay offer) Rs /Gm.
		127.70	220 00
Betamethasone Alchhol Betamet		225 00	
hasorte 17,Veterate Betamethasone oil		122.00	
Sodium Phosphate		135.00	
(c) Yes, Sir.		(P) to (g) The operative part of into ment of the case is given in the annexed statement (see belo*).	
(d) Court has directed the Government			
to fix the prices after giving a hearing to		(h) Yes, Sir.	
tbe company.		(0 Captive cons	umption of sales
Yearly production	Betamethasone Alcohol	Betamethasone 17-Valerate	Betamethasome Di- Sodiuti Phos.
1981-82			
1982-83			
1983-84	133.11	260.678	231.116
1984-8 5	147- 529	120.810	243.599
1985-38	140.699	290.145	249.478

#### Statement

17. For the above reasons, we have come to the conclusions that the interests of justice require that the respondents should give the petitioner once more an opportunity of being heard on the price fixation order of 1986. We, However, wish to make it clear that we are not setting aside the order dated 20-11-1986 for this purpose; nor do we, in view of the categorical observations of the Supreme, Court, considpr it necessary, proper or appropriate to state further implementation of the said order or to stay any proceedings for fixation of prices of various drug formulations of the petitioner which Ihe respondents might wish to initiate. We would only direct the petitioner to file a formal application far review and the Government ,to deal with the same (condoning ihe delay in filling the same due to (he pendency

of this writ petition) 'after giving the pet<tioner a hearing on the lines indicated above
and, in the light of such hearing, to affirm or
revise the prices fixed by the order dated 20-111986 and to make consequent changes,
thereafter, in the prices for drug formulations, if
fixed in the meanwhile.

# Kelkar Committee report

- 3108. SHRI BEKAL UTSAHI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the Hathi Committee studied all the aspects of Sprue Industry and made their recommendation explaining the grounds before arriving ,to the conclusion of each recommendaticja in the report;
- tb) whether it is a fact that biased on the Hathi Committee report the drug policy

was approved by the Cabinet along with The list of drug to be included under price control;

Writte,, Answers

- (c) whether it is a fact that the Kelkar Committee neither mentioned the criteria nor indicated any reasosn for exclusion of drugs in their report; and
- (d) if so, what are the reasons for nonindication of criteria?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) Yes Sir.

- (b) The drug policy t?78 and the DPCO 1979 were approved by the appropriate authorities.
  - (c)No.Sir.
  - (d) Does not arise.

# Production and Import of Vitamin

- 3109. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pieased to state:
- (a) whether it is a fact that the price fixed for indigenous production of Vitamim B6 is Rs. 1200/- per kg.;
- (b) whether it is also a fact that the CIF price of imported materia) is Rs. 342/ per kg
- (c) whether it is a fact that a huge quantity of vitamin B6 has been imported in the country:
- (d) whether it is a fact that certain companies are flowing imported material under thei production; and
- (e)if so, what was the quantity impor ted during the last two years and upto 31st October. 1987 as well as the production during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R, K. JAICHANDRA SINGH): (a) Yes. Sir.

- (b) CIF value is not monitored by this department;
  - (c) 1985-86 24935 kgs. Not available 1986-87
- (d) No such instance has been brought to the notice of this Department.
  - (e) In view of .(d) does not arise

# Different prices of Streptomycin

- 3110. SHRI PURUSHOTTAM KAKOD KAR: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that his Ministry fixed the price of Streptomycin production of Synbiotics at Rs. 804.79 per kg.; and of IDPL and HAL. at Rs. 11.471- per kg; and
- (b) on what basis the average price will be fixed without providing the difference of producer and average price to the manufacturers?
- THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PEJRO-CHEMICALS IN THE MIN JS TRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH); (a) Yes, Sir. under DPCO, 1979
- (b) The prices of scheduled drugs including Streptomycin will be fixed a.s per the provisions of DPCO, 1987.

# Profitability study of drug Companies

- 3111. SHRI PURUSHOTTAM KAKOD KAR: Will the Minister of INDUSTRY be pleased to stale j
- ta) whether it is a fact that his Ministry made a profitability study on the basis of form 6 under DPCO. 1979,
- (b) if so, what are the names of the companies and the details of profitability of
- (c) whether any adjustment in prices of formulations was made on the basis of this study; and
  - (d) if so, what are the details thertof?